

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 390
TO BE ANSWERED ON 05.02.2018**

UTILIZATION OF FUNDS UNDER SKILL DEVELOPMENT SCHEMES

† **390. SHRI LALLU SINGH**

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of amount spent during the last three years by the Government under Skill Development Schemes, State and year-wise;
- (b) the details of youth trained till date during the last three years under these schemes, State and year-wise;
- (c) the number of trained youths who have got employment till date; and
- (d) the time by which the rest of the youths are likely to get employment?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) Ministry of Skill Development and Entrepreneurship is implementing its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan –India basis to cover the prospective youths. PMKVY enables large number of prospective youths for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. PMKVY 2016-20 has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20).

Under PMKVY 2015-16, an amount of Rs. 1335 was allocated, however, there was no state specific budget allocation.

Under CSCM component of PMKVY 2016-20, as on 31.01.2018, an amount of Rs. 1495 Cr. has been allocated. Further, under PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. The state-wise details of funds approved and sanctioned/released under CSSM component of PMKVY 2016-20, as on 31.01.2018, are given at **Annexure-I**.

(b) to (d) Under PMKVY, since inception, as on 01.02.2018, 44.13 lakh (appx.) candidates have been trained (29.91 lakh STT + 7.82 lakh RPL) / undergoing training (6.4 lakh appx.) under Short Term Training and Recognition of Prior Learning.

Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2015-16, it was not mandatory for Training providers to report employment data. However, as per the data reported on Skill Development Management System (SDMS), out of total 19.8 lakh trained candidates under PMKVY 2015-16, 2.6 lakh candidates have been provided with the placement offers.

Under PMKVY 2016-20, which started from 2nd October 2016 onwards, placement tracking is mandatory. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as on 01.02.2018, out of 11.8 lakh trained candidates under PMKVY 2016-20, 7.9 lakh candidates are certified. Out of the certified candidates, 2.8 lakh candidates have been placed in various sectors across the country.

State-wise details of funds approved and sanctioned/released under CSSM component of PMKVY 2016-20, as on 31.01.2018, are given below:

S. No.	State Name	Physical Targets Approval (2016-20)	Funds Approved (2016-20)	Funds Released by MSDE
1.	Punjab	55,028	80,69,30,592	26,39,52,000
2.	Uttar Pradesh	1,42,552	2,09,04,00,000	52,26,00,000
3.	Chhattisgarh	48,532	71,16,73,248	13,19,76,000
4.	Rajasthan	64,526	94,62,15,130	14,19,35,789
5.	Madhya Pradesh	84,058	1,23,26,26,512	21,46,66,296
6.	Tripura	36,875	54,07,35,000	8,37,68,100
7.	Andhra Pradesh	64,608	94,74,11,712	11,84,26,464
8.	Tamil Nadu	1,40,880	2,06,58,64,320	34,43,10,720
9.	Puducherry	10,619	15,57,17,016	2,59,55,280
10.	Arunachal Pradesh	29,510	43,27,34,640	7,21,32,216
11.	Karnataka	94,164	1,38,08,20,896	21,43,95,135
12.	Bihar	89,664	1,38,05,74,540	36,81,62,449
13.	Uttarakhand	48,236	74,26,99,339	20,32,43,040
14.	Himachal Pradesh	49,499	76,21,46,003	21,55,60,800
15.	Manipur	32,472	49,99,77,879	24,99,88,939
16.	A & N Islands	4,108	6,32,51,698	2,10,78,767
17.	Chandigarh	10,288	15,84,06,394	U/ Process
18.	Gujarat	77,824	1,19,82,71,693	35,94,93,826
19.	Haryana	56,036	86,27,97,499	21,56,99,375
20.	Odisha	58,046	89,37,45,871	5,82,01,416
21.	Telangana	59,611	91,78,42,489	4,81,87,539
22.	West Bengal	1,23,550	1,90,23,24,060	7,98,97,611
23.	Jammu & Kashmir	47,302	72,83,18,354	4,81,77,839
24.	Jharkhand	57,668	88,79,25,730	6,21,52,645
25.	Nagaland	33,021	50,84,30,941	3,55,90,166
26.	Assam	47,258	72,76,40,878	7,76,01,888
27.	Sikkim	4,900	7,54,46,280	U/Process
28.	Daman and Diu	4,000	6,15,88,800	2,00,16,360
29.	Kerala	71,450	1,10,01,29,940	4,62,05,457
30.	Meghalaya	33,642	51,79,92,602	2,68,37,320
31.	Maharashtra	1,67,127	2,57,32,87,845	18,01,30,149
32.	Delhi	81,000	1,24,71,73,200	U/ Process
33.	Dadra & Nagar Haveli	4,000	6,15,88,800	1,10,85,984
34.	Goa	46,951	72,29,13,937	2,24,75,447
35.	Mizoram	36,671	56,46,30,721	2,28,63,456
Grand Total		20,15,676	30,47,02,17,087	4,50,67,68,473
